

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai

Constitution of Benches from 17.03.2025 to 20.03.2025

Bench	Court Room Number	Hon'ble President/Vice-President & Members
F	2	S/Shri Saktijit Dey, Vice-President & Prabhash Shankar, AM
D	3	S/Shri B R Baskaran, AM & N K Choudhry, JM
A	4	S/Shri N K Billaiya, AM & Sandeep Singh Karhail, JM
I	5	Shri Amit Shukla, JM & Ms. S Padmavathy, AM
C & H	6	Smt Beena Pillai, JM & Shri Omkareshwar Chidara, AM
G	7	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
B	8	Shri Sandeep Gosain, JM & Smt Renu Jauhri, AM
E	9	S/Shri O P Kant, AM & Raj Kumar Chauhan, JM
K & SMC	11	S/Shri Pawan Singh, JM & Girish Agrawal, AM
J	13	Smt Kavitha Rajagopal, JM & First Available AM

Constitution of Benches from 24.03.2025 to 27.03.2025

Bench	Court Room Number	Hon'ble President/Vice-President & Members
D	2	S/Shri B R Baskaran, AM & Anikesh Banerjee, JM
A	3	S/Shri N K Billaiya, AM & Sandeep Singh Karhail, JM
I	5	Shri Amit Shukla, JM & Ms. S Padmavathy, AM
C & H	4	Smt Beena Pillai, JM & Shri Omkareshwar Chidara, AM
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J	13	Smt Kavitha Rajagopal, JM & First Available AM

Sd/-
[Saktijit Dey]
VICE-PRESIDENT

Dated: 13th March, 2025

(Hindi version follows)